

i)	Members of Parliament (including 40 Ministers)	—	57
ii)	Govt. Officials.	—	11
iii)	Common Public	—	10

Hanumantha Rao Committee

7408. SHRI PRAKASH KOKO
BRAHMBHATT:
SHRI N.J. RATHVA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Hanumantha Rao Committee on agricultural pricing policy has urged to review the role on Food Corporation of India in the procurement and distribution of foodgrains;

(b) if so, the other recommendations made by the Committee; and

(c) the follow-up action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

Daily Wage Employees of MCD

7409. SHRI HARISHANKAR MAHALE:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of daily-wage employees working in MCD;

(b) since when they are working and by

what time their services are likely to be regularised; and

(c) the annual expenditure being incurred on them in terms of pay, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) About 7,500.

(b) These employees have been working from 1st April, 1984 onwards. The Municipal Corporation of Delhi has adopted a policy to give regular employment to the daily wagers in a phased manner.

(c) Rs.9 crores approximately.

[*English*]

Death of Jhuggi Dwellers in Sameypur Badli Delhi

7410. SHRI BANWARI LAL PUROHIT:
SHRI YASHWANTRAOPATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a huge mound of earth fell on a cluster of jhuggis at Sameypur Badli, Delhi on 30 March, 1990;

(b) if so, the details of the persons injured and killed;

(c) the details of compensation paid by Government to victims; and

(d) further steps Government propose to take to give relief to the affected persons/ family of deceased?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) 10 persons were killed and 9 injured in the incident.

(c) and (d). An amount of Rs.20,000/- for death of an adult, Rs.10,000/- for death of a minor, Rs.3,000/- for those seriously injured and Rs.500/- for those having suffered minor injuries has been sanctioned.

[*Translation*]

Consumption of Foodgrains, Edible Oils and Sugar

7411. SHRI HUKUMDEO NARAYAN YADAV: Will the Minister of AGRICULTURE be pleased to state the average per capita consumption of foodgrains, edible oils and sugar during each of the last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): Estimates of actual consumption are not available in the absence of data on changes in stock with the producers, consumers and trade. However, the average per capita net availability of foodgrains, edible oils and sugar during the last three years is as under:—

(kgs per year)

<i>Year</i>	<i>Foodgrains</i>	<i>Edible Oils</i>	<i>Sugar</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1986-87(P)	172.3	6.25	11.4
1987-88(P)	163.0	7.05	11.7
1988-89(P)	181.3	6.58	12.1

P—Provisional

Figures in respect of foodgrains pertain to Calendar Year i.e. 1986-87 relate to 1987 and so on, for sugar to October to September and Edible Oils to November to October.

[*English*]

Super Computer from USA

7412. SHRIMATI VASUNDHARA RAJE: Will the Minister of EXTERNAL

AFFAIRS be pleased to state:

(a) whether USA has agreed to sell super computer to India on some conditions;

(b) if so, the details of the conditions laid down by USA;

(c) the reaction of Government thereto; and